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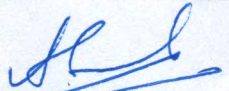
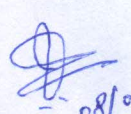
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No. 184/KB/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Ataur Rahman Khuda Buksh & Ors-Vs-P.C Concrete Industries Pvt Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

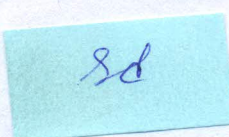
- |    |   |                          |  |
|----|---|--------------------------|--|
| 1. | Amul Khan Sinha Adv,                                | Respondent<br>Nos 1 to 3 | <br>8/1/17        |
| 2. | Jayanta Sengupta<br>Ariab Basu Mukherjee, Advocates | Petitioners.             | <br>08/01/2017. |

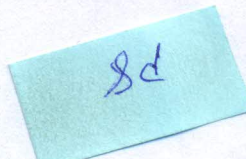
**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1 to 3 is present.

Ld. Counsel of both the parties informed that pleadings are complete. Both the parties are directed to file their written submissions within 4 weeks from today with a copy in advance to the opposite parties.

List it on 07/03/2018 for arguments.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)